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BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONAL BENCH, KOLKATA, WEST BENGAL

I.A.NO/ 73 /2026/EZ

IN

O.A./40/2023/EZ

IN THE MATTER OF:

Sanjib Poddar

...Applicant

Versus

National Wetland Authority & Ors

...Respondent

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Filed by:

MBJ

Madhumita Bhattacharjee

Counsel for the Respondent No.2

State Wetland Authority

Place: New Delhi

J-1921, LGF, C.R. Park
New Delhi-110019

Date: 25.05.2026



25 MAY 2026

BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONAL BENCH, KOLKATA, WEST BENGAL

I.A.NO/ /2026/EZ

IN

O.A./40/2023/EZ



IN THE MATTER OF:

Sanjib Poddar

...Applicant

Versus

National Wetland Authority & Ors

...Respondent

APPLICATION FOR EARLY HEARING

MOST RESPECTFULLY SHOWETH:

BEFORE THE NOTARY PUBLIC
AT BIDHANNAGAR
DIST.-NORTH 24 PARGANAS

1. That the above captioned matter is presently pending adjudication before this Hon'ble Tribunal.
2. That this Hon'ble Tribunal vide its order dated 11.05.2026 was pleased to observed that Replies were required to be filed by the Respondent No.2, 7 and 9 and Respondent No. 4 and 8 were permitted to adopt the Replies filed by the Respondent No.2, 7 and 9, and accordingly granted one month's time for filing the said Replies/Responses.
3. That it is most respectfully submitted that in compliance of the order dated 11.05.2026 passed by this Hon'ble Tribunal in the above captioned matter, Respondent No. 2 has filed its Response/Reply in the present matter on 22.05.2026.

25 MAY 2026

4. That it is most respectfully submitted that, in view of the order dated 11.05.2026 passed by this Hon'ble Tribunal in the above captioned matter and to avoid further delay in adjudication of the issues involved in the present matter, it is most humbly prayed that the present matter be listed for an early hearing.

PRAYER

In view of the facts and circumstances stated hereinabove, it is most respectfully prayed that this Hon'ble Tribunal may graciously be pleased to:

- a) Grant an Early hearing of the present matter in view of the Order dated 11.05.2026;


AND

- b) pass such other order(s) or directions as this Hon'ble Tribunal may deem fit.



Sumana Bhattacharya
APPLICANT

Filed by:


Madhumita Bhattacharjee
Counsel for the Respondent No.2
State Wetland Authority

Place: New Delhi

Date: 25.05.2026

25 MAY 2026

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VERIFICATION



The contents of the accompanying application are true and correct to the best of my knowledge and belief which are derived from the official records, not part of it is false and nothing has been concealed therefrom.

Somana Bhattacharyya
APPLICANT

llp
S. CHAUDHURI
★ NOTARY ★
GOVT. OF INDIA
Regd. No.-6584/06
Bidhannagar Court
Dist.-North 24 Pgs

12 5 MAY 2026

**BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONAL BENCH, KOLKATA, WEST BENGAL
I.A.NO/ /2026/EZ
IN
O.A./40/2023/EZ**

**IN THE MATTER OF:**

Sanjib Poddar

...Applicant

Versus

National Wetland Authority & Ors

...Respondent

**BEFORE THE NOTARY PUBLIC
AT BIDHANNAGAR
DIST.-NORTH 24 PARGANAS**

AFFIDAVIT

I, Mrs. Sumana Bhattacharya, IFS, W/o Shri Sanjib Kumar Kundu aged about 57 years, working as Chief Environment Officer, Environment Department, Government of West Bengal and member of State Wetlands Authority, Government of West Bengal having office at "Prani Sampad Bhawan", 5th Floor, LB-2, Sector – III, Salt Lake, Kolkata – 700106 do hereby solemnly declare and affirm as under:

1. That I am authorised on behalf of the Respondent No.2 to affirm this affidavit and I am well conversant with the facts of the case as derived from the records and hence competent to affirm this affidavit.
2. That I state that I have read and understood the contents of the accompanying application which has been drafted by my counsel under my instruction and facts stated herein are true and correct to the best of my

25 MAY 2026

knowledge and belief which are derived from the records and the rest are prayers before this Hon'ble Tribunal.



Sumana Bhattacharya
DEPONENT

VERIFICATION

Verified at _____ on this ____ day of May, 2026, that the contents of this affidavit are true and correct to the best of my knowledge and belief which are derived from the official records, no part of it is false and nothing material has been concealed therefrom.

Sumana Bhattacharya
DEPONENT

S. Chaudhuri
S. CHAUDHURI
★ NOTARY ★
GOVT. OF INDIA
Regd. No.-6584/06
Bidhanagar Court
Dist.-North 24 Pgs

25 MAY 2026

Advance service Reply and Application in matter of Sanjib Poddar Vs. National Wetland Authority & Ors. (Original Application No.40/2023/EZ)

2 messages

Lexcuria Lawyers LLP <office.advocate.madhumita@gmail.com>

Sat, May 23, 2026 at 11:19 AM

To: Dipanjan Ghosh <dpnjnghsh0@gmail.com>, Amrita Pandey <amritalegal@gmail.com>, poushali_b@yahoo.com, rajib.ray23@gmail.com, ASHOK PRASAD <Ashokadvhc@gmail.com>

Dear Sir,

PFA.

--

With Regards

Office of Advocate Madhumita Bhattacharjee
1921, J Block, Opposite Ariston Hospital, C.R. Park,
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Chamber No. 807, Additional Building Complex,
Supreme Court of India,
New Delhi-110001
Telephone No. 011-43029802

2 attachments **Application.pdf**
2082K **Reply.pdf**
11407K


Lexcuria Lawyers LLP <office.advocate.madhumita@gmail.com>

Mon, May 25, 2026 at 4:55 PM

To: Dipanjan Ghosh <dpnjnghsh0@gmail.com>, Amrita Pandey <amritalegal@gmail.com>, poushali_b@yahoo.com, rajib.ray23@gmail.com, ASHOK PRASAD <Ashokadvhc@gmail.com>

Application for Early Hearing.

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